नक्या लेकर इस्तेमाल करते । उन्होंने हाई कमीशन को यह भी आश्वासन दिया है कि इस तरह की रालती फिर कभी नहीं होगी।

Refinery agreements with Foreign Oil Companies

812. SHRI A. K. SAHA: Will the MINISTER OF PETROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) be pleased to state:

- (a) whether the attention of Government has been drawn to the reported interview of former Petroleum Mantri as appeared in the Patriot on the 16th March, 1971 stating that Government's Refinery Agreements with Burmah Shell, Caltex and Esso were in favour of these Companies;
- (b) if so, the main features thereof; and
 - (c) the reaction of Government thereto?

THE MINISTER OF PATROLEUM AND CHEMICALS (PETROLEUM AUR RASAYAN MANTRI) (SHRI P. C. SETHI): (a) Yes Sir.

(b) and (c). The refinery agreements were coucluded with Burmah-Shell, Esso and Caltex respectively in 1951, 1952 and 1955. A review of the refinery agreements was undertaken in 1959-60. The oil companies concerned agreed, as a result of efforts made by Government, to voluntarily surrender the duty concession allowed to them on petroleum products produced at their refineries. The surrender of these concessions earliear than the maximum period of 10 years from date of commencement of commercial operation or 31-12-1965, whichever be earlier, resulted in augmentation of Government revenues by over Rs. 50. crores total. As we have progressed in these matters, certain aspects of the refinery agreements have proved irksome. The Government has constantly under review the working of the refinery agreements with foreign oil companies, in the background of our progress in developing selfefficiency in both the refining of oil and distribution of petroleum products.

Persons from Bangla Desh who have sought political asylum in India

813. SHRI SHYAMNANDAN MISH-RA: Will the MINISTER OF EX-TERNAL AFFAIRS (VIDESH MANTRI) be pleased to state the number of persons from Bangla Desh who have sought Political asylum in India since the beginning of the liberation movement there?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS MANTRALAYA MEN UP-(VIDESH MANTRI) : (SHRI SURENDRA PAL SINGH) : Eleven.

Military Bases to Russia in Indian Islands

- 815. SHRI HARI SINGH: Will the MINISTER OF DEFENCE (RAKSHA MANTRI) be pleased to state:
- (a) whether Government of India have given military bases to Soviet Russia in the Islands of Andaman, Nicobar, Lacadive and Goa; and
- (b) if so, when and whether Soviet Russia has built her bases in the above Islands?

THE MINISTER OF DEFENCE (RAKSHA MANTRI) SHRI JAGJIWAN RAM): (a) No, Sir.

(b) Does not arise.

Submarines seen in Indian Ocean near Ceylon

816. SHRI SAMAR GUHA: SHRIP. GANGADEB: SHRI S. M. KRISHNA:

Will the MINISTER OF DEFENCE (RAKSHA MANTRI) be pleased to state:

- (a) whether some submarines of foreign powers were seen close to Ceylon waters in the Indian Ocean at the time of recent insurrectionary move by extremist elements in Ceylon;
- (b) if so, the identity of the country to which these submarines belong; and etter at a lateral etgal af Talan